

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 0 01.

No.HHC/GAZ/14-53/74-V-

Dated Shimla, the 20th August, 2015.

NOTIFICATION

In the interest of administration, Dr. Baldev Singh, Registrar (Judicial), High Court of Himachal Pradesh, Shimla is transferred and his services are placed at the disposal of the State Government for being posted as L.R.-cum-Secretary (Law), to the Government of H.P.

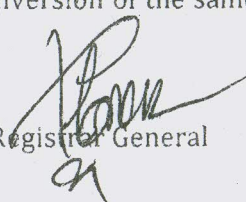
**BY ORDER OF THE HON'BLE HIGH
COURT OF HIMACHAL PRADESH**


REGISTRAR GENERAL

Endst. No HHC/GAZ/14-53/74-VI- 136-160 Dated:-20.8.2015.

Copy forwarded to:

1. The Deputy Registrar-cum- Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
3. The Registrar General/Registrar (Vigilance) Registrar (Rules)/ Registrar (Judicial) /Registrar (Admn.)/ Registrar (Estt.), High Court of H.P., Shimla.
4. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla-171 002.
5. All the District/Additional District and Sessions Judges/Civil Judges (Sr. Divn) /Civil Judges (Jr. Division) in H.P.
6. The Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
7. All the Presidents, District Consumer Fora, Shimla, Mandi and Kangra at Dharamshala.
8. The Presiding Officers, Labour Court /Industrial Tribunal, Shimla/ Dharamshala H.P.,
9. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
10. The Director/ Joint Director/Deputy Director, H.P. Judicial Academy, Shimla.
11. The Accountant General (Audit), H.P., Shimla.
12. The Accountant General, (A & E). Shimla, H.P.
13. The above named officer for information and necessary action.
14. The Central Project Coordinator/ Additional Registrar (Admn.)/ Additional Registrar (Judges & Rules Branch)/Additional Registrar (Judicial), High Court of Himachal Pradesh, Shimla.
15. All the Deputy Commissioners/Superintendent of Police, in H.P.
16. The Special Secretary (Law)/Additional Secretary (Law) to the Govt. of H.P., Shimla.
17. All the Deputy Registrars/Assistant Registrars/Secretaries/Court Masters/Private Secretaries/Section Officers/ Marriage Counsellor/Chief Librarian/Public Relation Officer, High Court of Himachal Pradesh, Shimla.
18. The Secretary/P.S. /P.A. to the Registrar General /Registrar (Vigilance) /Registrar (Rules)/ Registrar (Judicial)/Registrar - (Administration) / Registrar (Estt.), High Court of H.P., Shimla.
19. The District Treasury Officer, Capital Treasury, Shimla, H.P.
20. The Director of Estates, H.P., Shimla-171 002.
21. Personal file of the above named officer.
22. The Statistical Assistant (Vigilance Branch) of this Registry.
23. The Scientific Officer, NIC, High Court for uploading the same in the High Court website.
24. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
25. The Guard file.


Registrar General